

**DIVISION BENCH**

**ITEM NO.106**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.22/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 8<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S KIMTI LAL ARORA (PERSONAL GURANTOR OF M/S JML MARKETINGS PVT. LTD.)</b>
<b>UNDER SECTION</b>	<b>95(1) IBC</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Re-notified to 09<sup>th</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**08<sup>th</sup> July, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*